

(c) The construction work of Ceramic Factory stated in 1961-62. Although the trial production of sanitary fittings at this unit started towards the end of 1963, the work was stopped in May, 1965.

(d) With regard to part (a) above the matter has been referred to the C.B.I. for investigation.

Indo-Nepal Trade Talks

*534. Shri Shree Narayan Das:
Shri Yashpal Singh:

Will the Minister of Commerce be pleased to state:

(a) whether the Indo-Nepalese trade talks have been concluded;

(b) if so, the nature of the conclusions reached; and

(c) whether any precise and definite assurance has been given that Indian goods exported to Nepal would not be re-exported to any other country?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). During the recent visit of the Prime Minister to Nepal, matters relating to Indo-Nepal Trade were also discussed between the representatives of the two Governments. It was decided to continue the discussions, for which purpose a delegation from India is expected to visit Kathmandu in the second half of December, 1966.

(c) HMG Nepal have assured that they would continue to take all necessary steps as far as feasible to ensure that goods exported by India to Nepal are not re-exported to other countries.

लाइसेंस देने की प्रक्रिया

*535. श्री यशपाल सिन्हा :
श्री इन्द्रजित गुप्त :
श्री बामुदेवन नाथर :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नई कम्पनियों स्थापित करने

को प्रोत्साहन देने के उद्देश्य से सरकार का लाइसेंस देने की प्रक्रिया में और ढील देने का प्रस्ताव है ;

(ख) यदि हाँ, तो क्या ढील दिये जाने का प्रस्ताव है ; और

(ग) इस सम्बन्ध में कब तक निर्णय किए जाने की संभावना है ?

उद्योग मंत्री (श्री संजीवय्या) : (क) से (ग) सरकार ने हाल ही में 29 और उद्योगों को उद्योग (विकास तथा विनियमन) अधिनियम, 1951 के लाइसेंस देने वाले उपबन्धों से मुक्त कर दिया है। इस सम्बन्ध में 14 नवम्बर, 1966 को सदन में दिये गये वक्तव्य की ओर ध्यान आकषित किया जाता है।

Surplus Employees in Iron and Steel Controller's Office

*536. Shri S. M. Banerjee: Will the Minister of Iron and Steel be pleased to state:

(a) whether it is a fact that nearly 700 employees of the Iron and Steel Controller's Office, Calcutta have been declared surplus to requirement after the Raj Committee Report; and

(b) if so, the steps so far taken by Government to provide them with equivalent alternative jobs?

The Minister of Iron and Steel (Shri T. N. Singh): (a) and (b). No. Sir. So far only 111 employees have been declared surplus. All of them have been found equivalent alternative employment in other Government Departments/Offices.

Railway Zones

*537. Dr. L. M. Singhvi: Will the Minister of Railways be pleased to state:

(a) the comparative railway kilometrage, size of personnel and labour force and the areas of different zonal railways;